

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No.566 of 1994

(20)

New Delhi, dated the 19th April, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Shri Malcum David,
S/o late Shri Marshall Cray,
R/o JG-3/123-B, Vikaspuri,
New Delhi-110018. APPLICANT

By Advocate: Shri A.K. Behera

VERSUS

1. Union of India through
the Secretary,
Ministry of Information &
Broadcasting,
Shastri Bhawan,
New Delhi.

2. The Director General,
Doordarshan,
Mandi House,
New Delhi.

3. The Director,
Doordarshan Kendra,
Sansad Marg,
New Delhi. RESPONDENTS

By Advocate: Shri B. Lall

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

The short point for dispute is whether the applicant was engaged on casual labour basis as Floor Assistant in DDC, Delhi in the year 1976 as claimed by him or in 1980 as asserted by the respondents.

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(2)

2. This is a question of fact. We, therefore, dispose of this O.A. with a direction to the respondents that in the event that the applicant furnishes a detailed and self-contained representation to them supported by all the documents in his possession in original, Respondent No.3 (Director, Doordarshan) will give the applicant a personal hearing, examine the documents filed by the applicant along with his representation, and thereafter dispose of that representation by a detailed, speaking and reasoned order within 6 weeks from the date of the representation is filed before him. For that purpose, the applicant should present himself along with his self-contained representation before R-3 on a date which is mutually convenient.

4. In the event that Respondent No.3 is satisfied about the authenticity of the documents furnished by the applicant, he will be entitled to such consequential benefits as are admissible in accordance with law.

5. If any grievance survives thereafter it will be open to the applicant to agitate the same through appropriate original proceedings in accordance with law, if so advised.

6. This O.A. is disposed of accordingly. No costs.

Lakshmi Swaminathan

(Mrs. LAKSHMI SWAMINATHAN)
Member (J)

/GK/

S.R. Adige

(S.R. ADIGE)
Member (A)